

(c) the assistance given during 1955-56 by the Centre?

The Minister of Production (Shri K. C. Reddy): (a) 11,061 acres approximately.

(b) Three.

(c) The following assistance is being given to co-operative societies engaged on salt manufacture by the Central Government :

(1) Free technical advice for the layout of salt factories on scientific lines.

(2) Exemption from the payment of weighment charges when Departmental scales are used for weighment of salt.

(3) Exemption from the payment of cess on the salt manufactured by members of co-operative societies whose individual holdings do not exceed ten acres.

(4) Exemption from assignment fee in respect of Central Government lands assigned to co-operative societies for salt manufacture.

(5) Preference is given to the co-operative societies in the matter of assignment of Central Government lands for salt manufacture.

(6) Assistance for the movement of salt under priority traffic under the Zonal Scheme.

SMALL SCALE INDUSTRIES

546. Shri B. S. Murthy: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 63 on the 21st February, 1956 and lay a statement on the Table of the Sabha showing the progress made by each of the Small Scale Industries in Andhra for which grants and loans were sanctioned during 1955-56 so far?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): The information is being collected and will be laid on the Table of the House in due course.

सिक्किम के लिए विकास योजना

५४७. श्री भक्त वर्मान : क्या प्रधान मंत्री १२ दिसम्बर, १९५५ को पूछे गये तारांकित प्रश्न संख्या ७२१ के उत्तर के सम्बन्ध में यह बताने वाला एक विवरण लोक-सभा पटल पर रखने की कृपा करेंगे :

(क) सिक्किम की विकास योजना को सफल बनाने के लिए सिक्किम सरकार द्वारा कितने भारतीय विशेषज्ञ और पदाधिकारी मांगे गये हैं ;

(ख) ये भारतीय विशेषज्ञ और पदाधिकारी किन-किन कामों के लिए मांगे गये हैं ;

(ग) उनमें से कितने व्यक्तियों की सेवायें अब तक सिक्किम दरबार को दी जा चुकी हैं ; और

(घ) उन भारतीयों की सेवायें किन-किन शर्तों और कितनी कालावधि के लिए दी गई हैं ?

प्रधान मंत्री तथा शैक्षिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) से (घ). एक व्यौरा सायं लगा है [बेसिये परिशिष्ट ५, अनुबंध संख्या ५६]

D.D.T. FACTORY

548. Shri Krishnacharya Joshi: Will the Minister of Production be pleased to state the steps taken for the expansion of D.D.T. Factory, Delhi?

The Minister of Production (Shri K. C. Reddy): (a) The Designs for the buildings and the Plant are being finalized. Expansion of the factory is expected to be completed by the end of 1957.

SEMINAR ON HOUSING

549. Shri B. S. Murthy: Will the Minister of Works, Housing and Supply be pleased to state the questions discussed in the recent Seminar on Housing and Building Materials organised by the National Building Organisation?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): The following questions were discussed in the

recent Seminar on "Housing and Building Materials" organised by the National Buildings Organisation :—

1. Building Research in India—its value and need.

2. Existing Building Codes and Byelaws and the suggested improvement.

3. Safety Factors in designs.

4. New Design Principles.

5. Structural or design problems such as moisture penetration in walls, water proofing of flat roofs etc.

6. Mud Plaster and Mud Masonary.

7. Design values.

8. Climate and Civic Art.

9. Status of building materials and building industry in India and application of research in industry.

10. Labour force for construction industry including skilled labour and training programmes.

11. Use of light weight aggregate in modern building construction.* Province of new materials and application of known materials.

12. Problem of testing and manufacturing new building materials.

13. Pozzolanas and their use.

14. Applied finish.

15. Use of Modern construction equipment.

16. Population trend and the need for future housing problems of controlling the density.

17. Housing Standard for India—Discussion on House-hold and family size, family income and expenditure and question of rent control.

18. Tools for conducting local Housing Survey.

19. Rating of structures.

20. Income and rent paying ability of the population.

21. Slum clearance and urban re-development.

22. Housing standard and residential density.

23. Reconstruction of Rural Areas.

*NOTE—Vide footnote below col. 1446.

This answer was later corrected by the Minister of Heavy Industries (Shri M. M. Shah) vide Part I Debates dated 14-8-56 as follows:

"One Co-operative Institution has so far applied for sole dealership but none has so far been appointed."